

NBS Scheme for Urea

47. SHRIDEREK O' BRIEN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ministry is fixing a Nutrient - Based Subsidy rate (NBS) for Urea, if so, the details thereof;

(b) whether Government is trying to decontrol the prices of urea in the market and if so, how would it manage the rising prices of Urea; and

(c) in what manner Government plans to regulate the import of cheaper urea as a result of the rising prices of Urea?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) No, Sir. Presently there is no such proposal.

(b) and (c) In view of (a) above, question does not arise.

Manufacture and import of drug for Haemophilia

48. SHRI T. K. RANGARAJAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of companies manufacturing the drug for Haemophilia in the country along with details thereof;

(b) whether the drug RF8 is imported and if so, the value of import for the past three years;

(c) whether the National Pharmaceutical Pricing Authority has fixed the sale price for the imported medicine for Haemophilia; and

(d) whether Government is aware of the MNCs violating the price control order, if so, steps taken against such companies?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA): (a) and (b) The drug name mentioned as RF8 appears to be Recombinant Factor VIII. There are two types of Anti Haemophilic Factor VIII used for hemophilia viz.

(i) Plasma derived

(ii) Recombinant de-oxyribo Nucleic Acid (r-DNA) derived.

As per information available in Central Drugs Standard Control Organisation (CDSCO), following manufacturers have been granted manufacturing license jointly by State Licensing Authority (SLA) and CDSCO for manufacturing of plasma derived Factor VIII (Anti Haemophilic Factor VIII) namely:-

1. M/s Reliance Life Sciences Pvt. Ltd. Plant 4A, 4B, TTC Area of MIDC, Rabale, Navi Mumbai.
2. M/s Virchow Biotech Pvt. Ltd., Hyderabad
3. M/s Hemarus Therapeutics Limited, Hyderabad
4. M/s Intas Pharmaceuticals Limited, Plot No. 496/1/A and B Sarkhej Bavala Highway Vill-Matoda, Taluka- Sanand, Ahmedabad, Gujarat-382213

However, no manufacturing license has been granted for r-DNA derived Anti Haemophilic Factor VIII.

The drug Recombinant Factor VIII is imported in India. The value of import of Recombinant Factor VIII for the past three years as per information obtained from Port Offices, CDSCO is as under:-

Year	Recombinant Anti Hemophilic Factor VIII (Value in INR)	Anti Hemophilic Factor VIII Plasma Derived (Value in INR)
2016-2017	361291886	636040625
2017-2018	1061489154	618620627
2018-2019	1209770392	485063919

(c) Being a non-scheduled drug, National Pharmaceutical Pricing Authority (NPPA) has not fixed the ceiling price of RF8 drug.

(d) In view of reply at (c) above, the occasion does not arise.

Participation of pharmaceutical companies in PMBJP

49. DR. R. LAKSHMANAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Bureau of Pharma PSUs of India (BPPI) has entered into contract with 146 pharmaceutical manufacturing companies for procuring quality generic medicines, to be sold under Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP);